

LOK SABHA
UNSTARRED QUESTION NO. 2753
TO BE ANSWERED ON 17TH MARCH, 2022

Process of Allotment of Petrol Pumps

†2753. SHRI MAHABALI SINGH:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has simplified the process of applying for the allotment of petrol pumps in the country;
- (b) if so, the details of the process for applying for petrol pumps and their allotment; and
- (c) the details of the petrol pumps set up in the country including Bihar during the last three years, State and company-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a) & (b) Public Sector Oil Marketing Companies (OMCs) have simplified the process of application and allotment of Retail Outlets as per the advertisement issued in November/December 2018. The salient features of the simplified process are as below :-
- i. User friendly on-line application only and processing.
 - ii. <http://www.petrolpumpdealerchayan.in> is a common platform for applying online to Public Sector OMCs.
 - iii. Self-certification / declaration of the eligibility criteria by applicants and scrutiny only after selection.
 - iv. All applicants meeting the eligibility criteria on nationality, age, education and provision of suitable land will qualify for further selection process.
 - v. Transparent process of selection through on line computerized draw of lot / bid opening. Marks based evaluation system and interview are not part of the present selection process.
 - vi. Candidate to produce the documents after selection.
 - vii. Residence certificate for Rural ROs done away with.

- viii. Communication with applicants through SMS / email registered by the applicants. All communication to the candidate online through emails.
 - ix. Payment of application fee, initial security deposit for processing of application is through online payment mode only.
 - x. All applicants can see the status of selection on the web portal.
 - xi. A well-defined grievance redressal system in place.
- (c) State/PSU OMC wise details of the petrol pumps set up in the country including Bihar during the last three years are given in Annexure.

ANNEXURE

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.2753 for 17.3.2022 asked by Shri Mahabali Singh, MP regarding 'Process of Allotment of Petrol Pumps'.

PSU OMC:- Number of Retail outlets commissioned during 2018-19 to 2020-21 & April-Dec` 21

STATE/UT	BPCL	IOCL	HPCL	TOTAL
ANDAMAN & NICOBAR	0	3	0	3
ANDHRA PRADESH	213	238	252	703
ARUNACHAL PRADESH	28	35	10	73
ASSAM	96	129	60	285
BIHAR	152	317	118	587
CHANDIGARH	0	5	1	6
CHHATTISGARH	186	193	275	654
DADRA & NAGAR HAVELI	0	0	1	1
DAMAN & DIU	0	1	1	2
DELHI	0	2	0	2
GOA	4	4	2	10
GUJARAT	349	371	324	1044
HARYANA	221	340	154	715
HIMACHAL PRADESH	39	72	39	150
JAMMU & KASHMIR	26	38	15	79
JHARKHAND	122	169	123	414
KARNATAKA	451	436	337	1224
KERALA	78	133	98	309
LAKSHADWEEP	0	0	0	0
LADAAK	0	9	4	13
MADHYA PRADESH	479	645	439	1563
MAHARASHTRA	436	406	426	1268
MANIPUR	20	50	6	76
MEGHALAYA	17	14	17	48
MIZORAM	3	11	4	18
NAGALAND	14	30	11	55
ODISHA	155	225	125	505
PUDUCHERRY	3	4	3	10
PUNJAB	105	234	97	436

RAJASTHAN	294	432	411	1137
SIKKIM	2	5	2	9
TAMIL NADU	310	399	276	985
TELANGANA	346	311	356	1013
TRIPURA	8	15	8	31
UTTAR PRADESH	915	955	673	2543
UTTARAKHAND	38	66	36	140
WEST BENGAL	171	245	94	510
ALL-INDIA	5281	6542	4798	16621

Source - Oil & Gas PSUs